

रांजय कुमार

बि० सं० से०

आप्त सचिव (राजपत्रित)

सचेतक

सत्तारुढ़ दल

बिहार विधान सभा पटना



बिहार सरकार

संपर्क :-

कमरा नं० - S-40

बिहार विधान सभा सचिवालय

मोबाईल : 9431639896

E-mail : pstosachetakvidhansabhabihar@gmail.com

पत्रांक :

दिनांक : 11.02.2025

50(4)

सेवा में,

अवर सचिव,

बिहार विधान सभा।

आपके ड्राफ्ट नं० 345, दिनांक 06.02.25

के आलोक में चल एवं अचल संपत्ति तथा दायित्वों की विवरणी समर्पित कर रहा हूँ।

अतः अग्रेतर कार्रवाई करने का कष्ट करें।

विष्णुसहाय

Union

आप्त सचिव

(सरकारी)

सचेतक सत्तारुढ़ दल

बिहार विधान सभा

Declaration of Assets and Liabilities

Year.2024-25

I, Sanjay Kumar, son of Late jadish Chandra Thakur, aged 52 years, belonging to Bihar Secretariate service and presently working as on Private Secretary, (Gazetted) Sachetak Sattarudh Dal Bihar Vidhan Sabha Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (Wife) Gunjan Rani	Dependant-1 Name Aditya Raj	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	2,00,000.00	1,25,000.00	50,000.00	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,25,000.00	6,00,000.00	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	3,25,000.00	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5,63,000 Poster R.D. 5,000/- T.D./MIS- 6,25,000.00 KVP And Other 5,50,000.00	LIC 3,75,000.00 Poster R.D. 15,600/- MIS- 4,60,000.00 KVP And Other 5,50,000.00	LIC 2,05,000.00 R.D. 7,500/- MIS- 4,50,000.00 KVP And Other 4,75,000.00	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Motorcycle 2019 BR11AN-9407 Creta Car BR11AU-2526 Personal Propaty	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	5 Bhari Gold Approx 3,80,000.00	Stri Dhan (by Gift) 6 Bhari Gold Value- 4,56,000.00 Silver 500 gm Value- 26000/-	02 Bhari Gold Approx 1,52,000.00	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Furniture and Domestic Goods Approx 2,50,000.00	T.V. Freeze, Inv. Mobile & Other Domestic materials (3,00,000) Approx.	Cycle, Computer, Laptop	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residential Building in banmankhi Ancestral Undivided Propaty M.V. - 25,00,000.00	Residential Building in Purnia M.V. - 50,00,000.00 Residential Land ½ Kattha in Purnia M.V. 1,50,000.00	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

Sanjay Kumar

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return Filed Upto- 2023-24 Pan No-ALOPK-2090D	Rs- 1,52,789/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/REO-535

Gender :-

☒ M (M/F)

Date of Birth :-

0 4 0 8 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

Bihar Secretariate service

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Purnia

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SANJAY KUMAR

Place: Patna

Designation: Private Secretary, (Gazetted)

Sachetak Sattarudh Dal,

Bihar Vidhan Sabha

Patna,

Date:.....

Department parliamentary Affairs Department

Bihar

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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Sanjay Kumar

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Sanjay Kumar

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(Full Name e.g. B.A.S.-Bihar Administrative Service,

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Place: **Patna**

Designation: **Private Secretary, (Gazetted)**

Sachetak Sattarudh Dal,

Bihar Vidhan Sabha

Patna,

Date:

Department parliamentary Affairs Department

Bihar

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